

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

49. C.A.(CAA)/96(MB)2023

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: ICG CONSULTANTS PVT LTD

SECTION: 230-232, Sec 234 OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on 09.06.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)